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AND AGRICULTURE be pleased to state the quantity of foodgrains obtained from foreign countries in exchange of jute goods from India during the year 1952?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): 117,650 tons approximately.

SHRIMATI SHOILA BALA DAS: How much land has been diverted for jute production from the Grow-More-Food Campaign?

SHRI M. V. KRISHNAPPA: It does not arise out of this question.

SHRIMATI SHOILA BALA DAS: Are all the jute goods produced for export exported?

SHRI M. V. KRISHNAPPA: The question relates to how much food grains we have received in India for the exchange of jute in 1952 to which I have replied. I cannot say how many acres of jute are grown in this country and all that.

SHRI RAJAGOPAL NAIDU: May I know from which foreign countries the foodgrains were obtained on this barter basis?

SHRI M. V. KRISHNAPPA: From China we had in 1952, 91,850 tons of Kasliang grain, akin to our Milo or Jowar and 25,800 tons of rice from Burma.

## PRODUCTION OF SUBSIDIARY FOOD CROP

- \*474. SHRIMATI SHOILA BALA DAS: Will the Minister for FOOD AND AGRI-CULTURE be pleased to state:
- (a) whether Government have any schemes to increase the production of subsidiary foods like potatoes, sweet potatoes, bananas and tapioca;
- (b) if so, whether any non-Governmental agencies are co-operating with Government in the schemes; and

- (c) if the answer to part (b) above be in the affirmative, what are the names of such agencies?
- THE MINISTER FOR AGRICULTURE. (DR. P. S. DESHMUKH): (a) Financial; assistance is given by Government of India for schemes of increasing production of subsidiary foods in **the-**same manner as those for foodgrains.
- (b) The Government of India givefinancial assistance only to the State Governments who on their part extendit to farmers and other agencies.
- (c) This information would be avail able only with the State Governments.-

SHRIMATI SHOILA BALA DAS: What is the total expenditure involved in encouraging the production of subsidiary food?

Dr. P. S. DESHMUKH: For 1951-52' we gave to the States a grant of Rs. 37,738 and for 1952-53 Rs. 16,325.

SHRIMATI SHOILA BALA DAS: What is the total increase in the production of subsidiary food from 1949' to 1953?

- DR. P. S. DESHMUKH: Our expenditure has been fully justified and there has been increased production. I can't say off-hand the increase in acreage as: well as production.
- SHRI H. P. SAKSENA: Is it known to the Government whether any amount of this grand grant which was given lapsed in any of the States or was the whole of it spent?
- DR. P. S. DESHMUKH: I would like-to have notice of it.
- SHRI D. NARAYAN: May I know. Sir. what financial help was given for the growth of bananas in the year 1952 under the scheme of increasing production of subsidiary foods?
- DR. P. S. DESHMUKH: As I said,. Sir. the information will have to be obtained from the State Governments;

SHRI V. K. DHAGE: What are the subsidiary foods for which these grants are given?

Dr. P. S. DESHMUKH: Potatoes, bananas, tapioca, kodu and other minor millets etc.

PROF. G. RANGA: Is it not a fact, Sir, that some years ago Government constituted a Subsidiary Food Promotion Committee and they took permission from the then Parliament to spend several scores of lakhs of rupees? Are we to understand that the Government "have given up their policy of encouraging this?

DR. P. S. DESHMUKH: That Committee has, I believe, been abolished. It was not scores of lakhs of rupees; it was a couple of lakhs or so.

SHRI C.-G. K. REDDY: May I put "No. 387 first?

MR. CHAIRMAN: When you are present you must put your earlier equestion, namely, No. 378, first.

#### REPRESENTATION FOR REFERENCE OF A LABOUR DISPUTE TO A TRIBUNAL

- •378f. SHRI C. G. K. REDDY: Will -the Minister for LABOUR be pleased to state:
- (a) whether representations have been made by the Mysore Mines Labour Association to refer certain points of dispute between the Association and the Mysore Gold Mining Company Limited to a Tribunal; and
- (b) if so, what action has been taken by Government thereon?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

- (b) The following three disputes are under consideration of Government:
  - of the (i) revision existing schedule of wages;
  - (ii) payment of bonus for the year 1951;

itPostponed from the 14th April 1953.

(iii) compensation to the cartmen retrenched from two mines.

to Questions

Ma. CHAIRMAN: The Question Hour is

### WRITTEN ANSWERS TO QUESTIONS

#### CLOSURE OF THE OREGAUM MINING COMPANY

- •387. SHRI C. G. K. REDDY: Will the Minister for LABOUR be pleased to state:
- (a) whether it is a fact that the Directors of the Oregaum Mining Company have decided to close down operations in the mine.
- (b) if so, the extent of unemployment the closure will cause; and
- fc") whether Government have taken any steps in this regard?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

- (b) About 3,600 workmen will be affected, if the mine is closed.
- fc) A Committee has been appointed to investigate the matter.

# RAILWAY WAGONS FOR BANANAS

- 74. SHRI D. NARAYAN: Will the Minister for RAILWAYS be pleased to lav a statement on the Table of tke Council showing:
- (a) the number of wagons that were loaded with bananas from the stations between Burhanpur and Chalisgaon on the Central Railway and between Paldhi and Amalner on the Western Railway during the years 1950, 1951 and 1952; and
- (b) the freight charged per wagon during the years 1945, 1948, 1950 and 1952?